

of contempt of the House. She is in Parliament.

(Interruptions)

MR. SPEAKER : Look here. This is very simple. I have got the information. I have passed it on to you. I asked you should I read it. If you had said, no, we will not listen to, it I would not have read it. I first sought your consent.

(Interruptions)

12.30 hrs

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Seventy-Sixth Report)

SHRI G. LAKSHMANAN (Madras North) : I beg to present the Seventy-sixth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Ninety-Ninth Report and Two Hundredth Report

SHRI BHIKU RAM JAIN (Chandni Chowk) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

- (1) Hundred and Ninety-ninth Report on Action Taken by Government on the recommendation contained in the Hundred and Third Report of the Committee on wagon Availability on the Railways.
- (2) Two hundredth Report on Paragraph 1.19 of the Report of the Comptroller and Auditor General of India for the year 1980-81, Union Government (Civil), Revenue Receipts, Volume I, Indirect Taxes relating to Customs Receipts-Duty on Passengers Baggage.

ESTIMATES COMMITTEE

(Eighty Second Report and Minutes and Sixty Sixth Action taken Report)

SHRI GIRDHARI LAL VYAS (Bhilwara) : I beg to present the

following Reports and Minutes (Hindi and English versions) of the Estimates Committee :—

- (i) Eighty-second Report on the Department of Atomic Energy—Generation of Electricity, and Minutes of the sittings of the Committee relating there to.
- (ii) Sixty-sixth Report on Action Taken by Government on the recommendations contained in the Forty sixth Report of the Committee on the Ministry of Commerce—Department of Textiles—Textile Commissioner's Organisation.

12.31 hrs

COMMITTEE ON PUBLIC UNDERTAKINGS

(Eighty Seventh Report and Minutes)

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the Eighty-seventh Report (Hindi and English versions) of the Committee on Public Undertakings on Central Coal washeries Organisation and Minutes of the sittings of the Committee relating thereto.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

(Forty Seventh and Forty Eighth Reports and Forty Ninth Action Taken Report)

SHRI A.C. DAS (Jaipur) : I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

- (1) Forty-seventh Report on the Ministry of Energy (Department of Petroleum) - Reservations for Scheduled Castes and Scheduled Tribes in the allotment of distributive agencies by Indian Oil Corporation Ltd. and oil Companies.
- (2) Forty-eighth Report on the Ministry of Industry (Depart-